

**(2024) 11 MEG CK 0010**

**Meghalaya High Court At Shillong**

**Case No:** Writ Petition (C) No. 353 Of 2024

Kharka Bahadur Thapa & 23 Ors.

APPELLANT

Vs

State Of Meghalaya & Anr.

RESPONDENT

**Date of Decision:** Nov. 26, 2024

**Hon'ble Judges:** H.S. Thangkhiew, J

**Bench:** Single Bench

**Advocate:** E. Ahmed, T.Yangi.B, E.R. Chyne, S.Sen

### **Judgement**

H. S. Thangkhiew, J

Mrs. T. Yangi. B, learned AAG assisted by Mr. E.R. Chyne, learned GA on behalf of the respondent No. 1 and Mr. S. Sen, learned counsel on behalf of the respondent No. 2 pray for and are allowed two weeks' further time to file their respective affidavits.

List this matter on 13th December, 2024.